



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,9th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/7552/2018	BOKUL ACHARJEE Versus THE STATE OF ASSAM AND 3 ORS.	MR. D BARUA MRS. B CHAKRABORTY MS. K BORKATAKI	GA, ASSAM MR S P DAS (R)
2	CRP(IO)/168/2022	SHYAMAL PAUL Versus MD. ASHIK UDDIN MAZUMDAR AND 4 ORS.	MR G N SAHEWALLA MR. P DEKA MS. S KATAKEY MS. S. TODI MR H K SARMA	MS. R CHOUDHURY (r-1) MR N RAHMAN (r-1)
3	WP(C)/1729/2023	PRANAB DAS AND 2 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS.	MR. B J MUKHERJEE MR. S BISWAS MS R SAHA MS D DEVI	SC, BTC
4	WP(C)/6384/2023	BVG INDIA LIMITED Versus UNION OF INDIA AND 5 ORS	MR. A K SAHU MR. S SAHU MS A ROY	MRS. A GAYAN DY.S.G.I.
5	WP(C)/7162/2023	MD. MOTIOR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA

LEAVE NOTE OF ADVOCATES FOR 09/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2236/2018	PARIMAL CHANDRA ACHARJEE AND ANR. Versus THE COMMISSIONER OF INCOME TAX AND 5 ORS	MR. D SARMAH MR. M C DAS MR. R K TALUKDAR MS F AHMED (P1) SC, INCOME TAX	GA, ASSAM
2	WP(C)/2359/2018	GANESH CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. T SOM MR H DAS MR. P TELI MS P LEKHARU	GA, ASSAM
3	WP(C)/2504/2018	ABHISHEK SINGH Versus THE STATE OF ASSAM AND 5 ORS	MR D BARUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM MR. K MOHAMMED (R3)
4	WP(C)/6172/2018	ABDUL MALIK LASKAR AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. JUNM LASKAR MR. A AHMED	GA, ASSAM
5	WP(C)/7044/2019	MINAKSHI DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B BANERJEE MR. A MOBARAQUE MS. C MOZUMDAR	GA, ASSAM (R-1 to R-4)

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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1	CRP/17/2016	SMTI SWARNAMOYEE DAS and ANR Versus SMTI TARUBALA DAS and 25 ORS	MR.A K PURKAYASTHA	MR.Z MUKIT(R-1 - 9) MR.A SATTAR(R-1 - 9) MR.R HUSSAIN(R-1 - 9) MS.N BARUAH(R-1 - 9) MR.H BARUAHR-1 - 9
2	CRP(IO)/85/2019	ON THE DEATH OF TAZNUR ALI, HIS LEGAL HEIRS AND ANR Versus MATLIB ALI AND 2 ORS.	MD M S ALI	
3	WP(C)/4870/2022	MRS. GITANJALI DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	SC, SEC. EDU.
4	WP(C)/7218/2022	BABITA PAO Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	GA, ASSAM SC, SEC. EDU.
5	Cont.Cas(C)/436/2023	BHARATI HAZARIKA Versus NARAYAN KONWAR, IAS	MR B D DAS MR H K SARMA MRS R DEKA MR S BORA	

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